## CENTRAL INFORMATION COMMISSION B-WING, AUGUST KRANTI BHAWAN BHIKAJI KAMA PLACE NEW DELHI – 110066

No. Misc. AS/PS/2014/CIC/Admn

Dated: 20 /12/2016

## OFFICE ORDER

Consequent upon joining of Shri R.K.Singh as Additional Secretary vide office order no. 2/54/2016/Admn/CIC dated 16.12.2016 and Shri Piyush Aggarwal vide office order no. 2/14/2016/Admn/CIC dated 16<sup>th</sup> November, 2016 as Registrar(Consultant) in Central Information Commission, the work distribution between Additional Secretary, Registrar and Joint Secretaries will be as under with immediate effect:

Name of the Officer	Nature of work
Shri R.K.Singh Additional Secretary	<ol> <li>Head of the Department on Financial Matters.</li> <li>First Appellate Authority (FAA) for the first appeals received from 15<sup>th</sup> December, 2016.</li> <li>Any other work assigned by Secretary</li> </ol>
Shri Piyush Agarwal Registrar (Consultant)	<ol> <li>Matters relating to Full Bench of the Commission.</li> <li>Question arising out of applications, appeals, and complaints.</li> <li>Amendment of procedure in connection with dealing with appeals and complaints</li> <li>Assistance to Information Commissioners where ever required.</li> <li>Matters relating to Centralized Registry of CIC.</li> <li>Matters relating to Dak Section.</li> <li>Matters relating to Dispatch Section.</li> <li>Matters relating to Facilitation Desk.</li> <li>Compilation and monitoring of penalty/compensation cases, Disciplinary cases</li> <li>Any other work assigned by Secretary.</li> </ol>
Shri S.P. Beck Joint Secretary (Admn) & Additional Registrar	<ol> <li>All establishment matters of the Commission.</li> <li>Framing of Recruitment Rules.</li> <li>Appointment/ Recruitment of Officers and Staff.</li> <li>Engagement of Legal Consultants /Retainers</li> <li>Parliament Questions / Parliament Standing Committee.</li> <li>Post retirement entitlements of former CICs and ICs and provisioning of the same.</li> <li>Commission Meetings.</li> <li>Raj Bhasha.</li> <li>Public Grievance Officer, CPGRAM, General</li> </ol>

	Complaints not related to RTI.
	10) Matters of National Federation of Information
40	Commissioners of India (NFICI).
	11)Protocol.
	12) Nodal officer for RTI in the Commission.
	13) Supervision of RTI Cell.
	14)Training.
	15)Any other work assigned by Secretary.
Shri A.K. Gehlot	Annual Report including Printing and Distribution.
Joint Secretary (MR) &	Monitoring and Reporting of all Statistics including
Additional Registrar	statistics under section 25 of the RTI Act.
/ taditional regional	Procurements of Computers, Computer
	peripherals, TVs for video Conferencing and their
	maintenance.
	Coordination of Annual Convention.
	'5) Plan Schemes-AAPSCOMS Locator.
	6) Workflow system – Data Base Administration &
	Website Maintenance and other IT interface with
	NIC including Video Conferencing.
	Supervision of Record Room and implementation
× .	of Record Destruction Policy of the Commission.
	8) E-office and paperless working.
	9) Press Clipping monitoring
	10)Any other work assigned by Secretary.
	repaired by economy.
Shri A.C. Patel,	1) Supervision and Control of Budget of t
Joint Secretary	Commission.
(Plg. & Bud.) & Additional	2) Planning of new schemes including minor wo
Registrar	and renovation works.
*	3) Supervision & Monitoring of new CIC build
	under construction.
	4) Operation and maintenance of Govt. vehicles a
	hiring, operation of private vehicles from vend
	and their control.
	5) CAG Audit / Test Audit / Internal Audit.
	6) Procurement of all Consumables and no
* .	Consumables goods for the office of
	Commission and residences of CIC/IC exc
	Computers, Printers, Software and Compu
2 2	Peripherals, TVs for Video Conferencing.
	7) Maintenance and Repairs of all Office Equipme
	except Computers, Printers Software, Compu
	Peripherals and TVs for Video Conferencing.
ğ	8) Estate Officer of the Commission.
	9) General Administration of the Commiss
	including Housekeeping, watch & ward.
<i>i</i>	10) Liaison with CPWD, HUDCO and Indian Hab

	Centre for upkeep of the Commission buildings.  11)Provision of Telephones in the Commission and their Maintenance.  12)Supervision of library and procurement of books.  13)Any other work assigned by Secretary.
Shri Yogesh Kumar Singhal Joint Secretary (Law) & Additional Registrar	<ol> <li>Supervision of Legal Cell.</li> <li>Pursuance of WPs filed in HCs and Supreme Courts where CIC is a Party.</li> <li>Engagement of Advocates/CGSC.</li> <li>Study and analysis of Supreme Court and High Court judgments involving orders of the CIC/Information Commissions.</li> <li>International Coordination.</li> <li>Transparency Audit.</li> <li>Internship of Law Students &amp; visit of Probationers etc.</li> <li>Legal Research and publications including Newsletter.</li> </ol>
	<ul><li>9) Coordination with Press Information Bureau.</li><li>10) Any other work assigned by Secretary.</li></ul>

2. This issues with the approval of Chief Information Commissioner.

Joint Secretary (Admn)

## Copy to:

- 1. PPS to CIC
- 2. PPS to ICs
- 3. PS to Secretary
- 4. PS to Additional Secretary
- 5. PS to Registrar
- 6. JS(Law)/JS(MR)/ JS(P & B)/ JS (Admn)
- 7. All Deputy Secretaries/ Deputy Registrars/ Designated officers
- 8. DDO/Cash Section/Financial Consultant/CR Section/Dak Section/Library/RTI Cell
- 9. Shri R.Malik, Scientist-E, NIC for uploading on website of CIC.
- 10. Personal File/Guard File.